



NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 29th August, 2022

NOTICE

Please take notice that all the matters listed in the Court of Chairperson, Court – II & Court – III on 30th August, 2022 at 10:30 AM will be taken up after pronouncement of Judgment listed in Supplementary Cause list as item no.1 to 4 in the Court of Chairperson.

By order of Hon'ble Chairperson

-Sd/-

Registrar